

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel : 23753915/ Fax : 23753920

Suo Motu Petition No. 242/SM/2012 & 243/SM/2012

Date: 21st December, 2012

Dear Sir/Madam,

Sub: Public Hearing on Suo-Motu Petition No. 242/SM/2012 regarding benchmark capital cost for solar power projects and Suo-Motu Petition No. 243/SM/2012 regarding determination of generic tariff for various RE Technologies applicable for the year 2013-14.

In accordance with Regulation 5 of the Central Electricity Regulatory Commission (Terms and Conditions for determination of tariff from renewable energy sources) Regulations, 2012 (RE Regulations), the Commission has made the proposal regarding benchmark capital cost for solar power projects for the year 2013-14 vide Suo-Motu Petition No. 242/SM/2012. Further in accordance with Regulation 8 (1) of RE Regulations, the Commission has made the proposal for determination of generic tariff for various RE technologies for the year 2013-14 vide Suo-Motu Petition no. 143/MP/2012. These orders posted on the website of the Commission i.e. www.cerc.ind.gov.in for inviting comments/ objections/ suggestions of the stakeholders.

2. It has been decided by the Commission to hold a public hearing on the above subject as per details given below:-

Date	Venue	Timing	Invitees
08.01.2013	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi.	3.00 PM	Representatives of Central / State Governments / State Utilities / CPSUs / CTUs/STUs/Transmission Licensees/Individual Experts /NGOs / IPPs / Financial Institutions / Consultancy Firms

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would, therefore, request you to attend the hearing on **8th January 2013** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable the office to make proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned **latest by 5.1.2013**. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

sd/-
(Rajiv Bansal)
Secretary

To:

Copy to:-

Chairperson

Member (SJ) / Member (VS) / Member (DD) / Member (EO)

Chief (Engg.) / Chief Advisor(Economics)

Joint Chief (Legal) / (Fin.) / (Engg.) / Senior Advisor / all Dy Chiefs.